

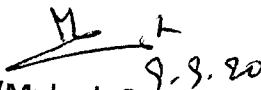
F.No. 01(05)/Circular/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 9 September 2020

OFFICE ORDER

If the Bench is not sitting for e-hearing of appeals for any reason, the Court Master may still send the link to the parties and allow the parties to enter appearance. The parties may be informed about the reason for adjournment and the adjourned dates may be uploaded on the website.

This issues with the approval of the Competent Authority.


(Mukesh Gupta)
Asst. Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Hon'ble Members, CESTAT, All Benches.
3. PA to Registrar, CESTAT, New Delhi.
4. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches.
5. Notice Board/ Website.